

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 69/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: *Sudha Gupta Vs. Jaiprakash Associates Ltd*

SECTION OF THE COMPANIES ACT: *U/S 7 of 1986 Code of 2016*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>M. K. Chandra</i>	<i>CA</i>	<i>CIPA</i>	<i>[Signature]</i>
<u>2.</u>	<i>R. P. Agarwal</i>	<i>Adv.</i>	<i>Resp.</i>	<i>[Signature]</i>

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Parties are represented by their respective counsels. Argument on behalf of both the parties are heard. Liberty is granted to file written submission, if any, within two weeks. Judgement is reserved.

[Signature]

Sri H.P. Chaturvedi, Member (Judicial)

Dated: 11.08.2017

Typed by:
P.K. Jyoti